

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-105**  
IB-657/ND/2021  
New IA/82/2026

**IN THE MATTER OF:**

Manish Aneja & Ors.

**Vs.**

Revital Reality Pvt. Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 09.01.2026**

**CORAM:**

**JUSTICE JYOTSNA SHARMA,  
HON'BLE MEMBER (JUDICIAL)**

**Ms. ANU JAGMOHAN SINGH,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Prakhar Mithal, Adv.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

List the main matter along with IA before the Regular bench on  
**23.01.2026.**

**Sd/-  
(ANU JAGMOHAN SINGH)  
MEMBER (T)**

**Sd/-  
(JYOTSNA SHARMA)  
MEMBER (J)**